

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/17	-	For filing rejoinder	242	Kirti Dhani Shah Vs. M/s Dharamshi Holdings and Developers Pvt.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

K. DUSHYANTHA
KUMAR
9341223937

Respondent

Dushantha

P. A. VISHNU KUMAR
9902713944

Petitioner

vishnu

ORDER

Proxy PCS for Petitioner is present. He is PCS. He requested for adjournment.
PCS for Respondents 1,2 & 3 is also present. List it for hearing on 23/02/2018.


Member (T)


Member (J)